Annexure-1

Name of the corporate debtor: Varun Resources Limited; Date of commencement of liquidation: 04/12/2018; List of stakeholders as on: 15.05.2025

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim Admitted								Amount of any mutual		f Amount of claim	
110.		Date of Amount clai receipt	Amount claimed	· · · · · · · · · · · · · · · · · · ·	Nature of claim	Amount covered by security interest	Whether security interest relinquishe d? (Yes/No)	Details of Security Interest	covered by to guarantee a	% share in total amount of claims admitted	claim	-	rejected	under verification	any
FC-1	Andhra Bank	31.12.2018	1,169,951,735	1,169,951,735	Secured	1,169,951,735	Yes	 First paripassu charge on vessel Shubhatreya. Second charge on the assets as set out in Annexure- A. Pari passu charge on pledged shares of the company. CG of VSC International, Singapore, Ocean Race Shipping Company Limited, Cyprus and Varun Asia, Singapore and personal guarantee of Shri Yudhishtir Khatau and Smt. N Y Khatau. 		4.47%	-	-	-	-	
FC-3	Bank of India	02.01.2019	557,066,785	557,066,785	Secured	557,066,785	Yes	Exclusive charge over vessel (Maharshi Bharadwaj) in favour of syndicate consisting of DBS Bank, ICICI Bank and Bank of India		2.13%	-	-	-	-	
FC-4	DBS Bank	09.01.2019	375,941,453	375,941,453	Secured	375,941,453	Yes	Exclusive charge over vessel (Maharshi Bharadwaj) in favour of syndicate consisting of DBS Bank, ICICI Bank and Bank of India		1.44%	-	-	-	-	
FC-6	Exim bank	18.12.2018	2,403,627,283	2,403,627,283	Secured	2,403,627,283	Yes	1. First charge on vessel Maharshi Atreya 2. Pari-passu second charge on balance vessels except Maharshi Shubhatreya 3. First pari-passu charge over the cash flows of all vessels 4. Personal Guarantee of Mr. Yudhisthir D Khatau and Ms. Neerja Yudhisthir Khatau and Corporate Guarantee of Ocean Race Shipping Co. Ltd 5. Pledge of the preference shares subscribed by the Corporate Debtor in Varun Asia Pte Ltd, Singapore (exclusive charge) 6. Pari passu charge on pledged shares of the company		9.19%	-	-	1	-	
FC-8	ICICI bank	01.01.2019	3,513,891,949	3,513,891,949	Secured	3,513,891,949	Yes	1. Exclusive charge over vessel (Maharshi Bharadwaj) in favour of syndicate consisting of DBS Bank, ICICI Bank and Bank of India. 2. Exclusive charge over current assets of VGIL 3. Exclusive charge and mortgage over Vessel- Maharishi Devatreya 4. Second pari passu charge over all the Vessels of the Company except M. Shubhatreya 5. Pari passu charge on pledged shares of the company. 6. First pari passu charge on all the cash flows of the Company 7. Personal Guarantee of Mr. Yudhisthir D Khatau and Ms. Neerja Yudhisthir Khatau and Corporate Guarantee Ocean Race Shipping Co. Ltd		13.43%	-	-	-	-	
FC-9	Indian Bank	11.01.2019	423,900,549	423,900,549	Secured	423,900,549	Yes	Mortgage over the vessel Maharshi Mahatreya		1.62%	-	-	-	-	

FC-10	Mauritius Commercial Bank	11.01.2019	2,061,740,111	2,061,740,111	Secured	2,061,740,111	Yes	Second ranking pari passu Security (not yet perfected) on vessels. First ranked pari passu charge on the cash flows received from all the vessels. Guarantors: Mr. Yudhishthir D. Khatau, Mrs. N.Y. Khatau, VSC International Pte Ltd, Ocean Race Shipping Co Ltd and Varun Asia Pte. Ltd	7.88%	-	-	-	-
FC-11	Neritus Transport Services Private Limited	14.01.2019	2,247,040,000	2,247,040,000	Secured	2,247,040,000	Yes	 First pari passu charge on M. Shubhatreya created in favour of the IL&FS. Mortgage created on LPG/C M. Bhavatreya in favour of the IL&FS 2nd pari passu charge on all other vessels. Pari- passu first charge on all the Receivables of the Corporate Debtor 	8.59%	-	-	-	-
FC-12	State Bank of India	21.01.2019	12,617,620,850	12,617,620,850	Secured	12,617,620,850	Yes	1. First Charge on Mh. Vamadeva and Mh. Krishnatreya and its receivables 2. 2nd mortgage charge over vessel Maharshi Shivatreya 3. Exclusive mortgage charge over property (Open plot, part of forest land) bearing GUT Nos. 263,266, 267, 268,272, 312, 269,265 and 305 situated near prakriti Resort, Village Nandgaon, Taluka- Murud, District Raigad measuring 72600 sq. metres, owned by M/s. Yuka Plantations Pvt ltd. 4. 2nd -Charge on Escrow account receivables of tankers Amba Bhavanee, Amba Bhargavi, Amba Bhakti. 5. Residual Charge over other vessels on paripassu basis with all the Banks in the consortium for their share of incremental funding and unsecured funding. 6. Personal Guarantee of Mr. Y.D. Khatau, Mrs. N.Y. Khatau and Corporate Guarantee of M/s. Yuka Plantations Pvt ltd., Varun Asia Pte ltd, Ocean Race Shipping Co. Ltd, VSC International Pte Ltd.	48.22%	-	-	-	(Secured= 12,617,620, 849, Unsecured= 8,405,918,2 33, Total= 21,023,539, 082)
FC-13		28.12.2018	796,335,610 26,167,116,325	796,335,610 26,167,116,325	Secured	796,335,610 26,167,116,325		 2nd charge on Company's vessel namely M. Vamadeva, M. Atreya, M. Devatreya, M. Bhardwaj, M. Krishnatreya, M. Mahatreya (save and except M. Shubhatreya) and subservient charge on M. Shubatreya. First pari passu charges over the cash flows of the company. Second Pari passu charge on pledged shares of the company 	3.04%	-	-	-	-